

HINDU WIDOWS' RE MARRIAGE (REPEAL) ACT, 1983

24 of 1983

[31st August, 1983]

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An Act to repeal the Hindu Widows' Re-marriage Act, 1856. BE it enacted by Parliament in the Thirty fourth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called The Hindu Widows' Re-marriage (Repeal) Act, 1983.

2. Repeal of Act 15 of 1856 :-

The Hindu Widows' Re-marriage Act, 1856 is hereby repealed.